GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA STARRED QUESTION NO.74 TO BE ANSWERED ON 20.12.2017

Coal Linkage and Supply to Thermal Power Plants

*74. SHRI RAVNEET SINGH:

Will the Minister of COAL be pleased to state:

- (a) whether coal linkage and supply to various thermal power plants in the country are being monitored by the Government and if so, the details of the coal requirement raised by the plants against the actual quantity supplied to the thermal power plants during the last three years, State-wise;
- (b) whether adequate quantum of coal is not being supplied as per requirements of the plants and if so, the details thereof;
- (c) whether the Government has undertaken any study to ascertain the primary reason for such shortage along with corrective measures to be taken, if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has evaluated the number of days that the plants have been shut down as a result of non-availability of coal along with the loss incurred as a result of such shut downs during the said period and if so, the details thereof, plant-wise?

ANSWER

MINISTER OF COAL IN THE MINISTRY OF COAL AND RAILWAYS (SHRI PIYUSH GOYAL)

A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.74 for answer on 20.12.2017 asked by Shri Ravneet Singh.

- (a) & (b): Based on the long-term Linkage granted by Standing Linkage Committee, Fuel Supply Agreements are executed between Power Companies and Coal Companies. Based on the Annual Contract Quantity, coal supply is made by the Coal Companies to the Power Stations. In addition to the monitoring mechanism available at coal companies and CIL, coal supplies to Power Utility sector is monitored regularly by an inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Review Committee of Cabinet Secretariat. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position for power plants. Information regarding coal supplied by CIL and Singareni Collieries Company Limited (SCCL) to the Power Plants against Annual Contracted Quantity state-wise for the last three years is being collected and will be laid on the Table of the House.
- (c): The Government has not undertaken any studies in this regard. However, Central Electricity Authority has stipulated the normative coal stock to be maintained by every Thermal Power Plant. In the assessment of Ministry of Coal, there would be no shortage of coal for power generation if every power plant maintains the normative coal stock as stipulated.
- (d): While Government has not done any evaluation of number of days that the plants have been shut down as a result of non-availability of coal, there has been 9% growth in coal dispatch by CIL during the period April to December, 2017 as compared to despatch during the same period of 2016-17. This increased coal supply has been mainly responsible for the 4.7% increase in coal based power generation. This increased domestic coal based power generation coexists with 4.59% reduction in power generation by imported coal based power plants of private sector.
